

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. 266/97

Wednesday, this the 27th day of August, 1997.

C O R A M :

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN

HON'BLE MR S K GHOSAL, ADMINISTRATIVE MEMBER

1. PM Manoharan
Casual Mazdoor
Sub Record Office
Railway Mail Service(CT) Division
Badagara
2. KT Kamala
Part Time Sweeper
Sub Record Office
Railway Mail Service(CT) Division
Badagara .. Applicants

By Advocate Mr Siby J Monippally

Vs

1. The Chief Post Master General
Kerala Circle
Trivandrum
2. The Superintendent
Railway Mail Service
Calicut Division
Calicut
3. The Sub Record Officer
Railway Mail Service (CT) Division
Badagara .. Respondents

By Advocate Mr George Joseph

The application having been heard on 27.8.1997, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR A V HARIDASAN, VICE CHAIRMAN :

Learned counsel for applicants after making submissions for quite sometime seeks permission to withdraw the application with liberty to move afresh

after making detailed allegations. Permission is granted. The application is closed as withdrawn. No costs.

Dated, the 27th August, 1997.


S K GHOSAL
ADMINISTRATIVE MEMBER


A V HARIDASAN
VICE CHAIRMAN

VS